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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 25-09-2017

PROCEEDINGS

Judiciary – Sitting arrangements in the Gram Nyayalaya, Ambalappuzha-orders issued

ORDER NO. B1(A) 62/2017

Smt.R.R.Rajitha, Additional Munsiff, Alappuzha will hold the full additional charge of the Nyayadhikari, Gram Nyayalaya, Ambalappuzha. The officer is directed to conduct sitting once a week in the Gram Nyayalaya, Ambalappuzha until further orders .

(By Order)



K Babu

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram.
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).
- The District Judge and Chief Judicial Magistrate of Alappuzha.
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice C.T.Ravikumar.
- Smt.R.R.Rajitha, Additional Munsiff, Alappuzha.
- The Additional Munsiff Court, Alappuzha.
- The Gram Nyayalaya, Ambalappuzha.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell &
- The I.T Section,High Court (For uploading in the Official Website).
- The Kerala Judicial Academy, Athani, Aluva.
- The Administrative Records Section, High Court (2 copies).

